## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal No.02/(MAH)/2016 CA No. 79/2016 & 103/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017

NAME OF THE PARTIES: Mr. Sujit Jha

V/s.

M/s. Ryder Shipping Lines Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Adv. Apara Mayer Advocates for hespondents

Associates.

2). Adv. Eeshark Grous Advoate nolding for bor Pelitioner Adv. Annyout & Basuthers I's. Mongark & Basuthers Love Pastners.

## COMMON ORDER C.A. No. 77/2016 & 78/2016 in C.P. No. 02/59/NCLT/MB/MAH/2016 C.P. No. 02/59/NCLT/MB/MAH/2016

- The Learned Representatives of both the sides are present and stated at Bar that
  the parties are willing to settle the dispute amongst themselves, hence seeking
  time to place on record the "Terms of Settlement". Granted.
- Let the matter be listed for hearing after Court Vacation is over on 16.06.2017.

Sd./-

M.K. Shrawat Member (Judicial)

Dated: 21.04.2017